

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 26TH DAY OF APRIL, 2001

Original Application No.1524 of 1992

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Mohammed Khaliquzzaman, Son of
Sri Masoodul hasan, r/o Block 500
Qr.No.G, New Model railway
Colony, izat Nagar, Bareilly.

... Applicant

(By Adv: Shri G.C.Gehrana)

Versus

1. Union of India through the
General manager, North Eastern Railway
Gorakhpur.
2. Divisional Railway manager
North Eastern railway, Izat Nagar,
Bareilly.
3. Divisional Railway Manager(Mechanical)
North Eastern Railway, Izat Nagar, Bareilly.
4. Divisional personnel Officer,
North Eastern Railway, bareilly.

... Respondents.

(By Adv: Shri V.K.Goel)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

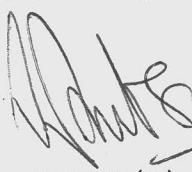
By this OA the applicant has challenged the order dated 7.6.1991 by which he was transferred from Diesel Shed Bareilly City.

In counter affidavit it has been said that in pursuance of the order dated 7.6.1991 applicant joined at Loco Shed, about 10 years have passed. It is also well known now that the Loco Sheds have been abolished and the employees in Loco shed have been transferred to other units. In these changed circumstances, in our opinion no useful purpose shall be served if this OA is kept pending in this Tribunal. In the changed circumstances, however

..p2

:: 2 ::

liberty is given to the applicant to make representation if any grievance has been left still. The OA is disposed of finally. No order as to costs.



MEMBER(A)



VICE CHAIRMAN

Dated: 26.4.2001

Uv/